

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-514
(IB)-473(PB)/2018
IA/2112/2022, CA/2633/2019

IN THE MATTER OF:

Oriental Bank of Commerce

.....Applicant

Vs.

M/s. Case Cold Roll Forming Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 14.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent : Mr. Pulkit Deora, Ms. Maitreyee Mishra, Advs. for R 7
in CA/2633/2019
For the Liquidator : Mr. Abhishek Anand, Mr. Ishaan Dhingra, Advs.

ORDER

Due to paucity of time, the matter is listed on **08.07.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**